

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.430

IA/1550/ND/2024 IA/5530/ND/2022 in IB/1293/ND/2018

IN THE MATTER OF:

Raj Vij	...	Applicant
Versus		
MarketingTimes Automobiles Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 30.05.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **08.07.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**